issued to Delhi International Airport Ltd., vide F. No. DL-H/ST/R-XI/SCN/29/2011 dated 24.06.2011 demanding service tax of Rs. 145.47 crore for the period April 2009 to May 2011.

Luxury car import scam

2225. DR. BHARATKUMAR RAUT: Will the Minister of FINANCE be pleased to state:

- (a) whether a luxury car import scam has been unearthed recently by the Department of Revenue Intelligence;
- (b) whether it is a fact that a large number of celebrities, socialites, politicians and cricketers are involved in the scam to purchase luxury cars;
 - (c) if so, the details thereof along with the brands of the cars;
 - (d) whether any arrest has been made in this regard and if so, the details thereof;
- (e) whether daughter of a powerful Maratha politician is also involved apart from a liquor baron and his businessman son; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM): (a) Yes, Sir. The Directorate of Revenue Intelligence has recently unearthed a luxury car import scam.

- (b) No, Sir.
- (c) "Nil" in view of (b) above.
- (d) Yes, Sir. In respect of luxury car import scam unearthed recently by Directorate of Revenue Intelligence, 2 persons including one mastermind in the import of cars have been arrested.
 - (e) No, Sir.
 - (f) "Nil" in view of (e) above.

DTAA with Lithuania

2226. SHRI NAND KUMAR SAI: Will the Minister of FINANCE be pleased to state: